CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

 Second Floor, Commercial Complex, Indiranager, Bangalore-560 638.

Dated: 1 2 AUG 1993

APPLICATION NO(s). Respondent(s) Applicant(S) Ex Engg (Electrical) TO PROGRAM VS Central P.W.D, Bonfelline. 2 Jue Executive Engeneer (Elect) Bougalore central steckereal Bringicon Central PWD NO.23/24, Infenty Road Bougalvol-1. 3 Jue Szepeleintending Engenier (Ele) Hydrabad Coulsal Elecheral Circle, cpwD, Hydrahad. 4. The Szepat Engeneer (Doord) Scrothern Zono, CROD, Madras-8 5 Svi A.G. Shivarand, Advolak, 93/3 . K. V. Temple Street, B'lond-S3. 6 . Svi. M. V. Rao, Central Gover Standing corensel, High corest Buelding Blond.

SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

Jesued

Of

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

as Electrician because promotion to the cadre of Electrician is via Wireman, Lineman and electrical work Mistries. Admittedly, the applicant on the date on which he was called for interview for filling the post of Electrician was an Assistant Wireman. Under the service rules, he was not eligible for promotion. This should have been the basis on which his claim for promotion should have been denied but on the other hand it has been denied on the ground mentioned in the impugned order at Annexure-5. We see that for wrong reason his claim has been rejected but the right reason also will

not give the applicant any cause of action. He has

to wait till he becomes a Wireman and then seek

his promotion. For the reasons mentioned above,

this application finally stands disposed off as

aforesaid. No costs.

S.I.

TRUE COPY

VICE CHAIRMAN

MEMBER (A)

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH BANGALORE

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 29TH OF JULY, 1993

Present: Hon'ble Justice Mr.P.K. Shyamsundar Vice-Chairman Hon'ble Mr.V. Ramakrishnan Member(A)

APPLICATION NO.544/1993

Shri C.N. Nagaraj, Assistant Wireman, Central P.W.D., Bangalore

Applicant

(Shri A.G. Shivanand - Advocate)

v .

- 1. The Executive Engineer (Elect),
 Bangalore Central Electfical Division,
 Central P.W.D.,
 No.23/24, Infantry Road,
 Bangalore 560 001
- 2. The Superintending Engineer (Ele),
 Hyderabad Central Electrical Circle,
 C.P.W.D.,
 Hyderabad
- 3. The Superintending Engineer (Boord), Southern Zone, C.P.W.D., Madras-R

Respondents

(Shri M.V. Rao - Advocate)

This application has come up today before this Tribunal for orders. Hon'ble Justice Mr.P.K.

hyamsundar, Vice Chairman made the following:

DRDER

We agree that with wrong reasons applicant's class for promotion has been denied. The correct reason must be that he was not qualified for promotion